

Court Room No. 29.

Today's Board of matters/cases for consideration/hearing.

Date :-10th July, 2020.

11.00 a.m. to 2.00 p.m.

Sr. No.	Case No.	Name of parties	Adv. Name	Stage	Remark
1	POCSO SPL 133/2014	The State of RCF P.S V/S Krishna @ Bala Vyankat Pawar	Adv. Anjali Awasthi	Argmts	
2	POCSO SPL. 25/2015	The State of Versova P.S V/s Juned Kasam Turk	Adv. Anjali Patil	Argmts.	
3	POCSO SPL. 471/2017	The State of Wadala TT Police Station V/S Shakil d/o Nabi Ahmad Khan		Argmts.	
4	POCSO SPL 160/2020	The State of Vakola Police Station VS Chandrakant Nilkanth Chavan			
5	R.A POCSO NO. 1335/2019	The state of R.A.K Marg P.S V/s Atish Pandurang Dede			
6	R.A POCSO NO. 1351/2019	The state of Kurla P.S v/s Arifa Irfan Khatib			
7	R.A POCSO NO. 453/2020	The state of Nagpada P.S V/S Mohd Khalid Mohd (Accused in P.C)			
8	R.A POCSO NO. 454/2020	The state of Byculla P.S V/S Chandrakant Mahadev Ahire (Accused in P.C)			

Sd/-

Sheristedar, CR No. 29.

